GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4423 TO BE ANSWERED ON 14.12.2016

Autonomy to Law Universities

4423. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any proposal to give autonomy to Law Universities in the country;
- (b) if so, the details thereof;
- (c) whether Parliamentary Standing Committee has given any recommendation regarding the need to create a separate Entity to Law Universities:
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY

(SHRI P.P. CHAUDHARY)

(a): No Madam.

(b): Does not arise.

(c): No Madam

(d) and (e): Do not arise.
